

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Kumar Manish will take up the following case today i.e. on 11th September, 2026 at 2.15 P.M. in Court No. 313 (Cent. Building).

TO BE MENTIONED

1. CWJC/13908/2026	1 HARIOM KUMAR	ABHISHEK MANI	GOVERNMENT ADVOCATE (07)
SELECTION , SCHOO	VS THE STATE OF BIHAR AND ORS	AJIT KUMAR	P.K.SHAHI
			ANKIT KATRIAR

Patna High Court
Dated, 11th September, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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